Annexure-IX

Name of the corporate debtor: NOIDA MEDICARE LIMITED

Date of commencement of CIRP 20.02.2020

List of creditors as on: 21-05-2024

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

List of Other creditors, if any, (other than financial creditors and operational creditors) (Amount in INR)

| Sl. No. | Name of creditor | Details of claim | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set- off | Amount of claim not admitted | Amount of claim under verifica-tion | Remarks, if any |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % voting share in CoC | | | | | |
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